

(b) if so, the steps taken by Government to ensure supply of the eco-friendly fuels for the transport sector?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): (a) Yes, Sir. Ministry of Petroleum and Natural Gas had formulated the Auto Fuel Policy which was approved by the Government in 2003. The Policy envisages fuel emission norms for vehicles to be implemented in the country.

(b) As per the Auto Fuel Policy, following qualities of auto fuels have been specified for implementation in the country:—

- (i) Euro IV equivalent Petrol and Diesel to replace the present Euro III equivalent Petrol and Diesel in 13 major cities of Delhi/NCR, Mumbai, Kolkata, Chennai, Bangluru, Hyderabad, Pune, Surat, Ahmedabad, Kanpur, Agra, Solapur and Lucknow effective 1.4.2010.
- (ii) Euro III equivalent Petrol and Diesel to replace the present Euro II equivalent Petrol and Diesel in the rest of the country effective 1.4.2010. However, in view of the expected delays in completion of fuel quality upgradation projects in IOC's Barauni, Guwahati and Digboi refineries, the implementation of Euro III equivalent Petrol in markets fed from these refineries is likely to be delayed by about six months.

Introduction of UID system

1426. SHRI A. VIJAYARAGHAVAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Competent Authority have established the task of Unique Identification Number (UID);

(b) if so, the details including the present status;

(c) if so, whether there is any system in UID that can create and maintain records relating to separate groups including migrant labours, unorganized workers, senior citizens and rural residents;

(d) if so, the details thereof; and

(e) if not, whether steps would be taken for the same?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): (a) to (e) Unique Identification Authority of India (UIDAI) has been set up as an attached office under the aegis of Planning Commission, *vide* notification dated 28th January, 2009 with a sanctioned cor team of 115 officials and staff. UIDAI has the responsibility to lay down plans and policies to implement Unique Identification Number (UID) Scheme, own and operate UID database and the responsible for its updation and maintenance on an ongoing basis. It is proposed to cover all the resident population with Unique Identification Number, irrespective of the groups that they belong, in a phased manner starting with 18 years of age plus population using electoral roll database and subsequently cover population below 18 years of age.